GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1543
ANSWERED ON:05.03.2010
INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): whether only fifty percent targeted children under the Integrated Child Development Services Scheme (ICDS) are getting supplementary nutrition;
- (b): if so, the reasons therefor;
- (c): the number of children targeted under ICDS and the number of children out of them being provided supplementary nutrition in the rural/tribal/urban/backward areas during each of the last three years and the current year; and
- (d): the steps taken by the Government to cover the remaining children under the said scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (d): In order to universalize the ICDS Scheme, Government of India has approved a cumulative number of 14 lakhs anganwadi centres (AWCs) to cover all the habitations. As on 31.12.2009, 13.56 lakhs AWCs/ mini-AWCs have been sanctioned and about 11.04 lakhs AWCs/ mini-AWCs have become operational which is about 79% of the coverage of habitation.

As per Anganwadi survey register, these operational AWCs cover population of 11.85 crore children (0-6 years). Out of these, 7.18 crore children (6 months to 6 years) are provided supplementary nutrition under ICDS Scheme as on 31.12.2009 which constitutes a coverage of 60.61%.

Although the ICDS Scheme is universal, the Scheme for targeted beneficiaries (0-6 years children) is self selecting.

The number of children provided supplementary nutrition during 2006-07 to 2009-10 (as on 31.12.2009) are as under:

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Year No. of Children (6 months to 6 years) received supplementary nutrition

2006-07 5,81,85,339

2007-08 6,96,44,097

2008-09 7,21,96,568
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2009-10(as on 31.12.09) 7,18,45,264

States have been requested to operationalise all the pending AWCs/ mini-AWC. Population norms for opening of an AWC/ mini-AWC have been revised for better coverage. Nutritional and financial norms of supplementary nutrition have also been improved.